

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 126 of 96

Present : Hon'ble Mr. Justice R.N.Ray, Vice-Chairman.

Hon'ble Mr. B.P.Singh, Administrative Member

S. Y. KHAIREY & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents: Mr. M.S.Banerjee, counsel

Heard on : 7.3.2001

Order on : 7.3.2001

O R D E R

R.N.Ray, VC

None appears for the applicants on repeated calls today. Mr. M.S.Banerjee, 1d. counsel appears for the respondents. It appears from the record that none appeared for the applicants on several previous occasions also. The application is therefore dismissed for non-prosecution. There will be no order as to costs.

JAYANT  
MEMBER (A)

in

DR  
VICE-CHAIRMAN